CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (MUMBAI)

3rd, 4th & 5th floor, Jai Centre, 34 P.D Mello Road, Poona Street, Masjid Bundar(East), MUMBAI-400009

Court No. : 2 **Dated :25-04-2023 Time : 10:30 AM**

CORAM:

Hon'ble Sh. C. J. Mathew,Technical Member

Hon'ble Sh. Ajay Sharma,Judicial Member

Sl No.	APPEAL NO.	APPELLANT	.Vs.	RESPONDENT	REPRESENTATIVE	REMARKS
			MISC. MATTERS			
1	C/EH/85491/2022	M/S BOSTON SCIENTIFIC INDIA PVT LTD	. Vs.	CC (I) - (AIRPORT) MUMBAI	V. Sridharan,/DR	
	C/86841/2017					
2	C/EH/86162/2022	PRAKASH INTERNATIONAL	. Vs.	NHAVA SHEVA - I	Sanjay Singhal/DR	
	C/87381/2021					
3	C/MISC/86138/2022	SHREE CHAMUNDA ENTERPRISES	. Vs.	COMMISSIONER OF CUSTOMS- MUMBAI ADJ	Devraj Kansara Advocate/DR	
	C/86536/2022					
4	C/MISC/85102/2023	YUSUF PARDAWALA	. Vs.	COMMISSIONER OF CUSTOMS-ADJUDICATION - MUMBAI	Lakshmi Kumaran & Sridharan/DR	
	C/87234/2022					
5	C/MISC/85099/2023	MAHINDRA & MAHINDRA LTD	. Vs.	-COMMISSIONER OF CUSTOMS-ADJUDICATION - MUMBAI	CENEX LEGAL LLP/DR	
	C/87927/2022					
			REGULAR MATTERS			
6	C/691/2005	COMMISSIONER OF CUSTOMS-MUMBAI IMPORT - I	. Vs.	M/S GUALA CLOSURES INDIA PVT. LTD.	DR/Grover Consultancy	
7	C/89223/2013	BENUDHAR SAMAL	. Vs.	CC -EXPORT- NHAVASHEVA	SANTOSH SHETTI /DR	
8	C/88993/2014	RAJNISH KUMAR TULI (PROP)	. Vs.	COMMISSIONER OF CUSTOMS NHAVA SHEVA (EXPORT)	SAURABH KAPOOR/DR	
9	C/88994/2014	RACHIT TULI (PROP)	. Vs.	COMMISSIONER OF CUSTOMS NHAVA SHEVA (EXPORT)	SAURABH KAPOOR/DR	
10	C/85684/2020	MINDRAY MEDICAL INDIA P LTD	. Vs.	THE COMMISSIONER OF CUSTOMS-MUMBAI(AIR CARGO IMPORT)	GST Consultancy and Legal Services/DR	
11	C/86344/2021	SAF PETROLEUMS	. Vs.	ADDITIONAL DIRECTOR GENERAL-ADJUDICATION - MUMBAI	H.R. Shetty/DR	
12	C/86346/2021	MOHAMMED ABDUL KHADER ANSARI	. Vs.	ADDITIONAL DIRECTOR GENERAL-ADJUDICATION - MUMBAI	H.R. Shetty/DR	

Prepared by :

Checked by : Court Master

Dy/Asst. Registrar (Appeal Bench)